- (i) (a) Thirty-seventh Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 10690/16/19]
- (ii) (a) Sixty-fourth Annual Report and Accounts of the Hindustan Antibiotics Limited (HAL), Pune, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 10691/16/19]

Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): Sir, I lay on the Table:-

I. A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification No. G.S.R. 335 (E), dated the 5th April, 2018, publishing the Consumer Protection (Administrative Control Over the State Commission and the District Forum) Regulations, 2018, under sub-section (1) of Section 31 of the Consumer Protection Act, 1986.

[Placed in Library. See No. L.T. 10700/16/19]

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-
 - (1) G.S.R. 780 (E) Ess. Com./Sugar, dated the 14th August, 2018, publishing the Levy Sugar Supply (Control) Amendment Order, 2018.
 - (2) S.O. 5258 (E), dated the 12th October, 2018, publishing the Sugarcane (Control) (Second Amendment) Order, 2018.

[Placed in Library. See No. L.T. 10696/16/19]